

HIGH COURT OF TRIPURA AGARTALA

NO.F.18(7)-HC/2020-21 18505 Dated, Agartala, the 14th December, 2020

NOTIFICATION

On the approval of the Chief Justice, the Hon'ble High Court of Tripura has been pleased to discontinue the 96 subscription licenses of Manupatra Law Journal w.e.f.14.12.2020 and to subscribe the **SCC Online Web Edition** for the Judicial Officers of the State of Tripura since the SCC Online Web Edition is a much user-friendly, updated & resourceful Online Law Journal. The Judicial Officers will also be able to access their respective SCC OnLine accounts through Mobile App.

The login credentials of the SCC Online Web Edition accounts have been sent in the official email ID of user Judicial Officers.

Necessary training shall be imparted to the Judicial Officers in due course of time.

By Order


(D.M. Jamatia)
Registrar General

NO.F.18(7)-HC/2020-21 18506-30 Dated, Agartala, the 14th December, 2020

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
5. The LR & Secretary, Law Department, Govt. of Tripura, Agartala;
6. The District & Sessions Judge, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial

District, Kailashahar / North Tripura Judicial District, Sonamura / Dhalai Judicial District, Ambassa for information and necessary action.

7. The Judge, Family Court, Agartala, West Tripura Judicial District/ Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District/ Ambassa, Dhalai Judicial District/ Khowai, Khowai Judicial District/ Sonamura, Sepahijala Judicial District;
8. The Registrar (Vigilance), High Court of Tripura, Agartala;
9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
11. The Joint Registrar , High Court of Tripura, Agartala;
12. The Deputy Registrar (Judicial-cum-CPC), High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is directed to take necessary steps regarding uploading of this order in the official website of the High Court of Tripura as well as in the official website of the District courts of Tripura;**
15. Order file.

Sd/-
Registrar General